

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

11. **IA-4027/2023 IN C.P. (IB)/4002(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.09.2023**

NAME OF THE PARTIES:

Siti Networks Ltd

Vs.

Television Home Shopping Network Ltd

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Shreyas Lele i/b M/s. Khaitan Legal Associates, Ld. Counsel for the Applicant present. Mr. Darshit Dave a/w Mr. Dishang Shah, Ld. Counsel for the Respondent/RP present.
2. Ld. Counsel for the Respondent seeks time to file reply. Time granted. Counsel for the Respondent is directed to file reply within two weeks with a copy served upon the other side two days in advance of the next date of hearing.
3. List this matter for further consideration on **03.10.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)